SUGARCANE PRICE

*196. SHRI M. R. SHERVANI: Will the Minister of Food and Agriculture be pleased to state:

- (a) the weight of the binding material per quintal of cane supplied at the gate of a sugar factory;
- (b) the weight per quintal allowed by Government to be deducted for such binding material from the gross weight of sugarcane for determining the nett weight for which the price is paid?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) and (b) The Central Government have authorised State Governments to permit deductions upto 9 625 kilogram per quintal of sugarcane on account of binding material.

LOANS AND SUBSIDIES FOR MILK DAIRIES

- 82. SHRI DEOKINANDAN NARA-YAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the amount advanced as loan and as subsidy, State-wise, during the last three years for milk dairies; and
- (b) how many milk dairies are working at present in each State with Central Government assistance?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (Shri A. M. Thomas): (a) Under the revised procedure for payment of Central assistance to the State Plan Schemes, lump sum sanctions are issued under the Head "Animal Husbandry, Dairying and Fisheries" and as such, it is not possible to furnish the requisite information for milk dairies only. A statement showing

Central assistance sanctioned for the head of development as a whole is attached.

(b) A statement is attached. [See Appendix XLII, Annexure No. 10.]

STEPS TAKEN TO EFFECT ECONOMY IN MINISTRY

- 83. SHRI V. M. CHORDIA: Will the Minister of Food and Agriculture be pleased to state:
- (a) the names of various posts created/filled up in each Department of his Ministry (Main) during the last four months;
- (b) the number of posts abolished as a measure of economy during this period; and
- (c) what steps have been taken by Government to effect economy during the emergency period?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICUL-TURE (SHRI RAM SUBHAG SINGH):
(a) A statement is attached.

- (b) One. Besides, 102 posts have been kept unfilled.
- (c) Specific instructions have been issued by this Ministry to ensure utmost economy in expenditure by adopting measures such as—
 - (i) abolition of posts and/or nonfilling of existing vacancies;
 - (ii) curtailing or postponing less important activities;
 - (iii) reducing expenditure on contingent items; and
 - (iv) reviewing individual items with a view to effecting reduction in expenditure as far as possible.